

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2288**

**TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)**

**CONSTITUTION OF BUNDELKHAND STATE**

**†2288. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has received any proposal for the constitution of Bundelkhand State;**

**(b) if so, the details thereof; and**

**(c) the details of the steps being taken by the Government to make Bundelkhand a separate State?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): Proposals/requests from various fora/organizations are received by the Government requesting for creation of new States. However, presently there is no proposal under consideration with the Government for creation of any new State.**

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